NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/574/ (IB)/2017

NAME OF THE PETITIONER(S)

: OPG METALS PVT LTD

NAME OF THE RESPONDENT(S)

: PAVAI ALLOYS AND STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SANDEED KUMAR

D & Jesus morsoni. Consel for Nordet Product Product of a for Speratural Credit.

ORDER

Counsel representing both the parties are present. Counsel for petitioner has furnished copies of documents which were missing in the typed set furnished to the other side. Counsel for respondent prayed time for filing counter. Time extended at request of both sides to make submissions. Put up on 21.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)